

Special Single Bench

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.178/2014
CA.216/KB/2016

CORAM: Hon'ble Member (J) Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd August 2017, 10.30 A.M

Name of the Company		Dhiman Saha -Versus- Life Chemicals Pvt.Ltd & Ors.	
Under Section		397/398 O & M	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Pranuk Ganae Adv Advocate for 23/08/17
2. Kaushik Das Adv Resp

23-08-2017 – CP No. 178/2014- CA.216/KB/2016 – Dhiman Saha vs. Life chemicals Pvt. Ltd. & Ors.

ORDER

The Ld. Counsel on behalf of the respondents is present.

No one appeared on behalf of the petitioner.

It is a part heard case. Hence, adjourned.

List it on 08-09-2017.

sdr

K R JINAN
MEMBER(J)